

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**(IB)-544(PB)/2023**

**IN THE MATTER OF:**

Lalit Mohan Bhardwaj

.... Petitioner/Applicant

v.

Neo Multimedia Limited

.... Respondent

**Order u/s. 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.07.2024**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**Re-notified to 03.07.2024.**

**Sd/-**  
**KAMAL SULTANPURI**  
**(JOINT REGISTRAR)**

Shubham Pandya – 02.07.2024